

ITEM NO.801

COURT NO.1

SECTION

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL Diary No(s). 31431/2023

**ADMIRAL D.K. JOSHI THE HON''BLE LIEUTENANT GOVERNOR
ANDAMAN AND NICOBAR ISLAND AND ANOTHER**

Appellant(s)

VERSUS

**ANDAMAN SARVAJANIK NIRMAN VIBAGH MAZDOOR SANGH
AND ANOTHER**

Respondent(s)

Date : 04-08-2023 This appeal was mentioned today.

**CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA**

For Petitioner(s) Mr. R. Venkataramani, Attorney General
Mr. Vikramjit Banerjee, ASG
Mr. Siddhartha Sinha, Adv.
Mr. Prashant Rawat, Adv.
Mr. Tathagat Sharma, Adv.
Mr. Raman Yadav, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Kartik Dey, Adv.
Mr. Shivam Singhania, Adv.
Mr. S.N. Terdal, AOR

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Upon being mentioned by learned Attorney General, taken on board.
- 2 Issue notice.
- 3 Dasti, in addition, is permitted.
- 4 In the meantime, there shall be a stay of the directions contained in paragraphs 9 and 10 of the impugned order dated 3 August 2023 of the High Court at Calcutta, Circuit Bench at Port Blair.

5 List the appeal on 11 August 2023.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR